

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1455
(TO BE ANSWERED ON THE 5th August 2024)

CONSTRUCTION OF NEW AIRPORTS IN THE STATE OF BIHAR

1455. DR. BHIM SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of airports being developed under UDAN scheme in the State of Bihar;
- (b) whether Government proposes to include districts of Bihar under the announcement of 50 airports across the country in the Budget 2023-24 to improve regional air connectivity;
if so, the details of the districts thereof; and
- (c) whether Government has received requests from Hon'ble MPs demanding construction of new airport as per the budget announcement, if so, Government's views thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): Darbhanga airport was identified for development and operation of RCS flights during the 2nd round of bidding under Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN). INR 128.39 crores was sanctioned for the development of Darbhanga airport and an expenditure INR 126.85 crores has been incurred as on 30.06.2024. The airport has been operationalised w.e.f. 08.11.2020.

(b): Under UDAN 5.2, bids have been received for Birpur, Saharsa, Bhagalpur, Munger, Muzaffarpur, Valmiki Nagar, Motihari, Raxaul, Madhubani and Chhapra airports. The State Government of Bihar has been requested to provide their consent for development of these airports and also confirmation regarding the availability of land, free of cost and free from all encumbrances and other related essentially required infrastructure for development of airports to operate small aircraft (2B) and for future expansion of airports to category 3C.

(c): The proposals received from the Hon'ble MPs are duly examined as per the norms and applicable guidelines. However, UDAN is a demand driven scheme wherein bidding rounds are conducted from time to time for covering more

destinations and routes under the scheme. Revival / up-gradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator (SAO).
